

Government of Jammu and Kashmir

Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 5419 - JK (LD) of 2025**

**DATED: - 15 - 05 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Housing and Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

No:-LAW-OIC/05/2025

Dated:- 15 - 05 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

*Jim*

**Annexure to the Government Order No. 5419 - JK(LD) of 2025 dated 15.05.2025.**

S.No.	Title of the Case	OIC
1.	WP(C) No. 1208/2024 titled Shakeel Ahmad Wani V/S UT of J&K and others.	<b>Mr. Abdul Majid Rather, Administrative Officer (Mob: 7889516518, Email: ddulbk@gmail.com)</b>
2.	WP(C) No. 2857/2023 titled Mohammad Iqbal Shah V/S UT of J&K and others.	<b>Mr. Matten Baba, Executive Officer, Municipal Committee, Achabal (Mobile: 7006041814, Email: eomcachabal@gmail.com)</b>
3.	WP (C) No. 282/2024 titled Hira Lal Abrol v/s UT of J&K and others	<b>Dr. Priya Darshani, Secretary, Housing Board J&amp;K</b>
4.	WP (C ) No. / titled Vijay Kumar Sharma V/s Ut of J&K and others	<b>Mr. Parvaiz Malik, DGM Housing Unit-II, Jammu</b>
5.	WP (C ) No. 620/2025 titled Ravi Dutt Sharma V/s UT of J&K and others	<b>Mr. Parvaiz Malik, DGM Housing Unit-II, Jammu</b>
6.	WP (C ) No. 113/2023titled Aviral Sharma V/s UT of J&K and others	<b>Dr. Priya Darshani, Secretary, Housing Board J&amp;K</b>
7.	WP (C ) No. 3242/2023 titled Anima Gupta V/s UT of J&K and others	<b>Mr. Parvaiz Malik, DGM Housing Unit-II, Jammu</b>
8.	WP (C ) No. 187/2025 titled Sushma Kumari Dutta V/s UT of J&K and others	<b>Mr. Parvaiz Malik, DGM Housing Unit-II, Jammu</b>
9.	WP (C ) No. 500/2023 titled Habibullah and others V/s UT of J&K and others	<b>Mr. Mushtaq Ahmed, Collector J&amp;K Housing Board</b>
10.	WP (C ) No. 2983/2023 titled Atulya Samotra V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
11.	WP (C ) No. 3035/2024 titled Sumit Dutta V/s UT of J&K and others	<b>Dr. Priya Darshani, Secretary, Housing Board J&amp;K</b>
12.	WP (C ) No. 422/2023 titled Mohd. Maqbool and others V/s UT of J&K and others	<b>Mr. Mushtaq Ahmed, Collector J&amp;K Housing Board</b>
13.	Civil Suit titled Abdul Laziz Khan V/s Aijaz Ahmed Khan and others	<b>Mr. Qazi Aamir Aslam, AEE Housing Unit-II Srinagar</b>
14.	Civil Suit titled Mohd. Amin Zargar V/s State through Managing Director J&K Housing Board	<b>Mr. Qazi Aamir Aslam, AEE Housing Unit-II Srinagar</b>
15.	Civil Suit Irfan Salim Malik V/s Managing Director J&K Housing Board	<b>Mr. Qazi Aamir Aslam, AEE Housing Unit-II Srinagar</b>
16.	Civil Suit Bushan Lal Dhar V/s Managing Director J&K Housing Board	<b>Mr. Qazi Aamir Aslam, AEE Housing Unit-II Srinagar</b>
17.	Civil Suit Nissar Ahmed V/s Managing Director J&K Housing Board	<b>Mr. Mushtaq Ahmed, Collector J&amp;K Housing Board</b>
18.	Civil Suit Mohan Lal Gupta V/s Sh. Jeet Singh and others	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
19.	Civil Suit titled Chander Shekhar Sharma V/s Managing Director J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit-II, Jammu</b>

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20.	Civil Suit titled Rizwan Akmal Malik V/s Managing Director J&K Housing Board	<b>Mr. Qazi Aamir Aslam, AEE Housing Unit-II Srinagar</b>
21.	Filing of review Makhan Singh V/s Commissioner Secretary HUDD	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
22.	Civil Suit titled Anil Sharma V/s UT of J&K and others	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
23.	Appeal titled Neelam Gupta V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
24.	Appeal Vikas Gupta V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
25.	Appeal Pankaj Sharma V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
26.	Appeal Vishwa Bandu V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
27.	Appeal Naresh Kumar V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
28.	Appeal Monika Manohar V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
29.	Appeal GP Sharma V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
30.	Appeal Ananya Chanda V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
31.	Appeal Ajay Sharma V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
32.	Appeal Rajni Sehgal V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>
33.	Appeal Munish Enterprises LG projects V/s J&K Housing Board	<b>Mr. Parvaiz Malik, DGM Housing Unit- I, Jammu</b>

*Parvaiz Malik* *Jm*